

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

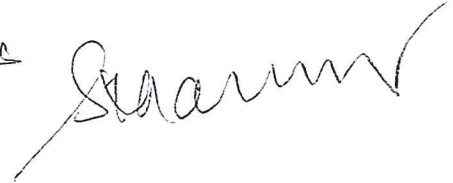
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

① S. Manjula Devi, ADV

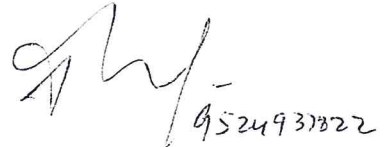
For KSR & Co Company Secretaries
CBE

For Petitioners



② For B. Dhananay

For R7 to R9


952493722

ORDER

Counsel for petitioner present. Counsel for R7 to R9 present and prayed time for
filing counter. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc